

(a) whether the Central Electricity Authority had made any revised forecast of power generation requirement of Orissa in the Seventh Plan;

(b) if so, the details thereof; and

(c) whether Government are aware that there is a 75 per cent power cut in Orissa to-day because of which many industries have closed down ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). The requirements of power in Orissa have been reviewed by the Twelfth Power Survey Committee and the energy requirement in utilities has been assessed as 10,552 MU.

(c) Restrictions to the extent of 75% of the average annual demand have been imposed on heavy and power intensive industries by Orissa Government. Only one unit is reported to have stopped production on account of non-compliance with the restricted quota.

#### Installation of Generation Capacity of 1 Lakh MWs

1899. KUMARI PUSHPA DEVI : Will the Ministry of IRRIGATION AND POWER be pleased to state :

(a) whether his Ministry proposes to instal a total generation capacity of 1 lakh MWs by the turn of the century;

(b) if so, what are the scheme and projects prepared to achieve that goal; and

(c) the detail thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c). The Power programme upto the end of the century has not been formulated. Subject to availability of resources, every effort will be made to instal capacity commensurate with demand.

#### Induction of Private Computer Experts to Man Computer Cell

1900. SHRI RADHAKANTA DIGAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the proposal to induct private computer experts to man the computer cell is under consideration of Government;

(b) if so, the expected time of implementing the above proposal; and

(c) the other steps proposed to be taken to expedite the implementation of the above proposal ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) There is no proposal for the present.

(b) and (c). Does not arise.

#### Unmanned Railway Crossings and Accidents during 1983-85

1901. SHRI MOHAMMAD MAHFOOJ ALI KHAN :  
SHIR ANAND SINGH :  
SHRI RAM BAHADUR SINGH :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of accidents occurred on un-manned railway crossings during 1984-85 as compared to the accidents that took place during 1983-84;

(b) the number of persons killed and injured as a result of such accidents during 1984-85 as compared to 1983-84 ;

(c) how many un manned railway crossings have been manned during 1984-85 as against the target ;

(d) number of un-manned railway crossings which are yet to be manned ;

(c) whether Government have drawn up any further programme to man the remaining un-manned railway crossings; and

(f) if so, the detail thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b). The number of accidents at unmanned level crossings and the casualties therein during 1984-85 and 1983-84 are as under ;—

Year	No. of accidents	Casualties	
		Killed	Injured
1984-85 (April'84 to February, 1985)	36	96	141
1983-84 (April'83 to February, 1984)	48	68	191
1983-84 (April, 1983 to March, 1984)	51	75	196

(c) 232 level crossings have been manned upto the end of February, 1985 against a target of 400 for the year.

(d) to (f). There are 22, 186 unmanned level crossing on Indian Railways. In 1982, 1600 level crossings which are potentially hazardous were identified for manning on a phased programme. 731 such level crossings have been manned by end of February, 1985 and the remaining are being taken up for manning as per phased programme.

#### Tellicherry-Mysore Railway Line

1902. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of RAILWAYS be pleased to state :

(a) how many surveys have so far been conducted on the proposed Tellicherry-Mysore railway line ;

(b) the action taken by Government on the survey reports ; and

(c) whether, considering the importance of this line, Government consider the question of including this Railway line during the Seventh Plan ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Surveys were conducted twice, first in 1901 and later in 1956-57.

(b) These proposals were not pursued due to poor rate of expected return on its investment.

(c) No, Sir. The severe constraint of resources do not permit consideration of this proposal, for the present.

#### Difficulties in Getting Duplicate Registration Books due to Non-Updating of Records by Directorate of Transport, Delhi

1903. SHRI M. V. CHANDRASHEKARA MURTHY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that a large number of cases of issue of duplicate Registration Books in respect of Scooter and Cars are pending with the Directorate of Transport, Delhi as the road tax collected by various Post Offices in the Capital has not been entered into the relevant records of the Directorate;

(b) if so, the details thereof and the reasons for not updating the records of the Directorate in this regard; and